

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 309 OF 2016 & IA NO. 638 OF 2016
AND
APPEAL NO. 310 OF 2016 & IA NO. 639 OF 2016

Dated: 17th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Swastik Construction Services

Vs.

Karnataka Electricity Regulatory Commission & Anr.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Neha Garg for R-1

Mr. B.C. Thiruvengadam
Mr. Ravi Agrawal for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **13.09.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt